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14.03 hrs.

Title: Regarding passing of the Drugs and Cosmetics (Amendment) Bill, 2008 by the Rajya Sabha.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Drugs and Cosmetics (Amendment) Bill, 2008 which has been passed by the Rajya Sabha at its sitting held on the 21st October, 2008. "

Sir, I also lay on the Table the Drugs and Cosmetics (Amendment) Bill, 2008, as passed by Rajya Sabha on the 21st October, 2008.

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...(Interruptions)

* Laid on the Table.

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